

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.10.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. __ of 2021 Diary No. 19723	Agarwal Coal Corporation Pvt. Ltd. Vs. Ms. J. Karthiga & Ors.	V.N. Dubey	Pratishtha Vij-R1 Madhusmita Bora-R2

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav Mukesh Kr. Verma
3.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan-R2
4.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd. With	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
5.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
6.	Comp. App. (AT) (Ins) No. 526 of 2021	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2

After the Above

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

7.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
8.	Comp. App. (AT) (Ins) No. 1106 of 2020	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd. & Anr.	Mansij Arya	Arvind Kumar Gupta Rajat Prakash-R1 Pabitra Dutta-R2
9.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors. With	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
10.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta- R6,7&12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP

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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**